

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**LOKSABHA**  
**UNSTARRED QUESTION NO. 2212**  
ANSWERED ON 15.12.2023

**DEVELOPMENT OF CRUISE PORTS**

2212. SHRISUNIL KUMAR MONDAL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन, पोतपरिवहन और जलमार्ग मंत्री**

- (a) the details and the present status of the development of cruise ports/terminals in the country to attract international cruise liners/ships as part of cruise Tourism, Port/terminal-wise;
- (b) whether any steps have been taken/being taken by the Government to make Indian ports more attractive for cruise tourism purpose, besides Ganga cruise during last two years and the current year 2023; and
- (c) if so, the details thereof, port, State and UT-wise along with future initiatives in this regard and if not, the reasons therefor?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) to (c) The details and the present status of the development of cruise ports/terminals in the country to attract international cruise liners/ships as part of cruise Tourism, are as under:-
- i. For berthing, cruise vessel is given priority over cargo vessel.
  - ii. Rationalised cruise tariff has been introduced.
    - (i) Port charges are recovered @ \$0.085/GRT (fixed rate) and a nominal passenger head tax of \$ 6 for first 12 hours of stay at berth.
    - (ii) Further cruise ships are provided discounts ranging from 10% to 30% based on volume of their calls.
  - iii. Ousting charges has been removed to attract cruise vessels.
  - iv. E-Visa and on-arrival visa facilities have been extended.
  - v. Single e-Landing card has been introduced which is valid for all ports in cruise itinerary.
  - vi. Cabotage has been waived for foreign cruise vessels. This relaxation allows foreign cruise ships to transport Indian nationals from one Indian Port to another Indian Port during its domestic leg.

- vii. The Government has approved conditional IGST exemption to foreign flag foreign going vessel when it converts to coastal run, subject to reconversion to foreign going vessel within six months.
- viii. The Government during the recent Global Maritime India Summit 2023 held discussions with cruise companies and other stakeholders.
- ix. Up-gradation and modernization of Cruise Terminals at New Mangalore, Cochin, Chennai and Visakhapatnam have been completed.
- x. The future initiatives for the development of Cruise Ports have been framed under Maritime India Vision (MIV 2030) and Maritime Amritkaal Vision (AKV 2047).

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